

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for 1984-85.

Placed in Library See No. LT—8110|84.

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Supply for 1984-85.

Placed in Library, See No. LT—8111|84.

Detailed Demands for Grants of the Ministry of Planning for—1984-85.

THE MINISTER OF PLANNING (SHRI Y. B. CHAVAN) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1984-85.

Placed in Library. See No. LT—8112|84.

Annual Report etc. of the Indian Standards Institution, New Delhi for 1982-83

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table.

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1982-83 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Standards Institution, New Delhi, for the year 1982-83.

Placed in Library, See No. LT—8113|84.

Detailed Demands for Grants of the Ministry of Information and Broadcasting for 1984-85.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND

BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for 1984-85. (Placed in Library, See No. LT-8114|84).

National Oilseeds and Vegetable Oils Development Board Rules, 1984 ; Notification under the Essential Commodities Act 1955 ; Annual Report etc. of the Kerala Agro-Industries Corporation Limited, Trivandrum for 1979-80 ; the Maharashtra Agro-Industries Development Corporation Limited, Bombay for 1982-83, the National Federation of Labour Cooperatives Limited, New Delhi for 1982-83 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the table :

(1) A copy of the National Oilseeds and vegetable Oils Development Board Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 207 (E) in Gazette of India dated the 8th March, 1984, under section 20 of the National Oilseeds and Vegetable Oils Development Board Act, 1983. (Placed in Library. See No. LT-8115/84).

(2) A copy of Notification No. G.S.R. 82 (E) Hindi and English versions) published in Gazette of India dated the 28th February, 1984 containing Order indicating the supplies of fertilisers to be made by domestic manufacturers of fertilisers to various States/Union Territories/Commodity Boards during the period 1st October, 1983 to 31st March, 1984, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. (Placed in Library See No. LT—8116/84).

(Shri Yogendra Makwana)

- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act 1956 :—
- (a) (i) Review by the Government on the working of the Kerala Agro-Industries Corporation Limited, Trivandrum for the year 1979-80.
- (ii) Annual Report of the Kerala Agro-Industries Corporation Limited, Trivandrum, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT—8117/84).
- (b) (i) Review by the Government on the working of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1982-83.
- (ii) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. (Placed in Library. See No. LT—8118/84)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1982-83. (Placed in Library. See No. LT-8119/84).
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Co-operatives Limited, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Co-operatives Limited, New Delhi, for the year 1982-83. (Placed in Library. See No. LT-8120/84)
- 7) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Dairy Federation of India, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Dairy Federation of India, New Delhi, for the year 1982-83. (Placed in Library. See No. LT-8121/84).
- (8) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Development Corporation, New Delhi, for the year 1982-83 under sub-section (3) of section 14 of the National Co-operative Development Corporation Act, 1962.
- (9) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Development

Corporation, New Delhi, for the year 1982-83 together with Audit Report thereon, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962.

12.13 hrs.

April, 1982 to 31st May, 1983. (Placed in Library. See No. LT-8124|84).

- (10) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation Act, 1962.
- (11) A statement (Hindi and English versions) showing reasons for delay in lying the papers mentioned at (8) to (10) above. (Placed in Library; See No. LT-8122|84).
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation, New Delhi, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Housing Federation Limited, New Delhi for the year 1982-83 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation Limited, New Delhi, for the year 1982-83. (Placed in Library. See No. LT-8123|84)
- (13) A copy of the Accounts (Hindi and English versions) of the Central Fisheries Corporation Limited, Calcutta, for the period from 1st April, 1982 to 31st May, 1983.
- (14) A copy of the Review (Hindi and English versions) by the Government on the Accounts of the Central Fisheries Corporation Limited, Calcutta, for the period from 1st

PROF. K.K. TEWARY (Buxar) : Sir, it is a question of a minute. The Home Minister is here. It is a very serious matter. I would request you to direct the Home Minister to make a statement regarding this threatening letter. Sir two things have come. They are educating the minds of the Members of...(Interruptions).

MR. SPEAKER : I cannot allow allegations like this. One has to go through the procedure.

Notice has to be given, according to the rules. Rule 353 is here under which allegations are put in the House.

PROF. K.K. TEWARY : Sir, two issues are important. One is that a threat has come from Jammu and Kashmir.

अध्यक्ष महोदय : आप लिख कर दीजिए, मैं करवा दूंगा। मिनिस्टर साहब बैठे हैं, मैं उनके पास भेज दूंगा। फिर अगर वह डिस्कशन करवाना चाहेंगे तो करवा दूंगा।

PROF. K. K. TEWARY : I have given, Sir. It is a very important issue. You can direct the Home Minister to make a statement by the afternoon.

श्री रामलाल राही (मिसरिख) : मैं सिर्फ इतना कहना चाहूंगा.....

अध्यक्ष महोदय : पहले आप अपनी सीट पर तो चलिए। ऐसे बीच में मत खड़े होइए। Have some manners, not like this.

श्री रामलाल राही : मैंने एक प्रिविलेज मोशन रेल मन्त्री के खिलाफ दिया है...